Annexure-IV

Name of the corporate debtor: MP Agro BRK Energy Foods Private Limited

Date of commencement of CIRP 02-05-2025

<u>List of creditors as on: 15-12-2025 (Version 2)</u>

List Of Operational creditors (other than Workmen and Employees and Government Dues)

Sl.	Name of creditor	Details of claim	Details of claim admitted						Amount of	Amount of	Amount	Amount of	Remarks
No.		received							contingent	any mutual	of claim	claim under	, if any
									claim	dues, that	not	verifica- tion	
		Amount claimed	Amount of claim	Nature	Amount covered by	Amount covered	Whether	%		may be set-off	admitted		
			provisionally	of claim	security interest	by guarantee	related	voting share					
			admitted				party?	in CoC					
1	Anantnarayan Pannalal Goyal	18,55,867.00	-			-	No	0.00%	NIL	NIL	NIL	18,55,867	
2	Manish Industries	1,07,65,458.00	1,01,72,879.00					0.00%				5,92,579	
3	District Level Industrial Areas Maintenance Committee	90,788.00	90,788.00					0.00%					
		1,27,12,113.00	1,02,63,667.00		0.00	0.00		0.00%				24,48,446	

^{*}Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.